109

available. This vehicle can also be introduced at Primary Health Centre level where Primary Health Centres' roads are good enough, and subject to individual choice of the State Governments.

- (c) The matter is still under considera tion of the Ministry.
- (d) Purchase of vehicles under F.W. Programme is always being done on the basis of reconunendations mad© by the Technical Committee. However, in the pre sent case, the matter is still under consideration of the Ministry.

#### Linking Chandigarh Ludhiana by rail

2248. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of RAILWAYS be pleased to state:

- (•a) whether the proposal of linking. Chandigarh to Ludhiana by rail is still under consideration of Government; and
- (b) if so, what is the progress made in the matter and if not, what are the reasons for not bringing Chandigarh on the main line so far?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABTR PRASAD): (a) No, Sir.

(b) Survey for Chandigarh-Ludhiana rail link was conducted and project assessed to be financially unremunerative Its construction is not programmed in view of constraint of resources for New Lines.

# Railway expansion and Development programme for Punjab

2249. SHRI PAWAN KUMAR BAN-SAL; Will the Minister of RAILWAYS be pleased to state:

- (a) what are the details of railway expansion and development programmes plan, ned for Punjab in the current plan period; and
- (b) what is the amount of expenditure likely to be incurred thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) and (b) Information is given in the attached statement. [See Appendix CXLV. Annexure No. 82].

### Death of a student of Allahabad Agricultural Institute

2250. SHRI A JIT P. K. JOGI: SHRI DURGA PRASAD JAMUDA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to

- (a) whether Government's attention has been drawn to the news item which appeared in Indian Express, Bombay of 11th September, 1987 under the caption 'Student ragged to death' in which it was reported that a boy studying in Allahabad Agricultural Institute was ragged to death;
  - (b) if so, what are the details thereof;
- (c) whether Government intend to take cognizance of the menace of 'ragging' in colleges in which brutal and inhuman acts are committed by the senior students on their junior students; and
- (d) if so, what measures including enactment of special penal penalities to deal with this menace and other steps Government propose to take to deal effectively with it?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) According to the reports which appeared in the Press, a student of the Allahabad Agricultural Institute died in early September, 1987. It was repotred that the student died as an air-gun went off accidentally hitting him in the eye. According to the relatives of the student, however, there were signs of physical injury on his body which suggested that the death was not due to the accident as reported. They suspect

111

to Questions

that the student died apparently a victim of ragging. According to the Government of Uttar Pradesh, a case was registered with the local Police Station, which has since been handed over to C.B.I, for investiga-gation.

(c) and (d) The Government have no proposal to enact any special law to deal with the practice of ragging. However, the Government haj been requesting the State Vive-Chancellors Governments, Uoiversities|Heads'of similar institutions from time to time to take effective steps to prevent incidents of ragging including summary expulsion of students found indulging in ragging their juniors.

## **Expenditure on Cancer Treatment**

- 2251. SHRIMATI ELA RAMESH BHATT: Will Minister the HEALTH AND FAMILY WELFARE I be pleased to refer to the answer to Starred Question 272 given in the Rajya Sabha on the 25th November, I 7 937 and state:
- (a) what is the annual expenditure and investment on treatment of cancer in the country including Hospital beds and other supporting infrastructure; and
- (b) whether educational programme to make people aware has been taken up on AIR/TV and press?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILYWELFARE(KUMARI SAROJ KHAPARDE): (a) The information is being collected and will be laid on the Table of the Sabha.

(b) The Government of India, State Government, Central Health Education Bureau and the Regional Cancer Centres in different parts of the country have already undertaken health education programmes for prevention and early detection of cancer through radio, television films, newspapers and periodicals. Exhibitions are also ised and printed materials distributed to educate the public on the preventive aspects of cancer.

- 2252. SHRI V. NARAYANASAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the Delhi Administration is drawing up massive programme of integrating medical services run by different Government agencies to cover the large section of the Delhi population needing medical care;
- (b) if so, what are the strategies to be adopted by the Government through its integrated medical programme and the number of the hos-, pitals and dispensaries are likely to be covered in this scheme; and
  - (c) by when it would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI **SAROJ** KHAPARDE): (a)' No, Sir.

(b) and (c) Do not arise.

### Accidents on National Highway

2253. SHRI AJIT P. K. JOGI: SHRI DURGA PRASAD JAMUDA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) what is the total number of fatal and serious accidents that occurred on National Highway bet ween Agra and Bombay during the last three years;
- (b) what steps, by way of constructing bye-pass, roadg etc., are contemplated in this regard; and
- (c) by when the bye-pass for Indore in Madhya Pradesh is proposed to be completed on this Highway?